

upto the end of March 1953, the number is 134.

(b) Class CI	...	1
Class CII	...	5
Class DI	...	8
Class DII	...	13
Class E	...	114
Class F	...	200
Class G	...	490
Total		831

(c) No.

(d) It is felt that the special reasons justifying the concession no longer exist and the displaced Government servants should take their normal turn in the general pool.

सन की रस्सी के टुकड़े

३५७. श्री रघुनाथ सिंह : क्या बाणिज्य तथा उद्योग मंत्री उन देशों के नाम बताने की कृपा करेंगे जिनको कि सन की पुरानी रस्सी के टुकड़े भेजे जाते हैं ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Mostly to U.S.A., Canada, Japan, U.K., France and Belgium.

STATUTORY COMMODITY BODIES

358. Prof. Mathew: Will the Minister of Commerce and Industry be pleased to state the Statutory Commodity Bodies under his Ministry which provide:

- (i) free medical facilities as provided by the Central Government to all their staff;
- (ii) free medical facilities, as provided by the Central Government to some of their staff only;
- (iii) the Central Government rate of pay to their peons; and
- (iv) security of tenure to the staff against arbitrary degrading and dismissal as provided by the Central Government?

The Minister of Commerce (Shri Karmarkar): (i) to (iv). The information is being collected and will be placed on the Table of the House in due course.

CLOTH PRODUCTION

359. Dr. J. N. Parekh: Will the Minister of Commerce and Industry be pleased to state:

(a) the percentage increase in cloth production State-wise during the last five years;

(b) present position of textile production;

(c) the position of Indian textiles in foreign markets; and

(d) what steps are taken to encourage the export of cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is laid on the Table of the House. [See Appendix III, annexure No. 55.]

(b) The production of cloth by mill industry totalled 2,888 million yards for the period January-July, 1953.

(c) and (d). We are facing keen competition in foreign markets. The following steps have been taken to encourage our export trade:—

- (1) Export of cloth is being freely allowed.
- (2) The export duty on coarse and medium cloth has been reduced from 25 per cent. *ad valorem* to 10 per cent. *ad valorem*.
- (3) Cloth for export has been exempted from the cess of three pies per yard being levied on the production of cloth under the Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Act, 1953.